

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 92 OF 2019 &
IA NO. 1266 OF 2019

Dated : 3rd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Asahi India Glass Limited

... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Dahiya
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Ashish Singh
Mr. Anup Jain for R-2/MSEDCL

ORDER

IA No. 1266 of 2019

(for Transfer from Court-II to Court-I)

The application is rejected and accordingly, stands disposed of.

List the matter on **24.09.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson